

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/518/KOB/2023 in TIBA/08/KOB/2019
SECTION	SEC 60(5) & 32 a IBC R/W RULE 11 NCLT.
NAME OF PARTIES	MANI MOUNTAIN VIEW HOSPITALITY PVT LTD V/S ARAVINDAKSHAN NAIR R (LIQUIDATOR) OF LAKE VIEW AYURVEDIC RESORT & RESEARCH CENTRE PVT LTD AND 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	M/S MENON & PAI.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ARUN CHANDY (GOVT. PLEADER)

Office
Notes

06 FEB 2023

O R D E R

IA(IBC)/518/KOB/2023 in TIBA/08/KOB/2019

This is an IA bearing No. 518/KOB/2023 filed by the Applicant Viz., Mani Mountain View Hospitality Pvt Ltd, who happens to be the Successful Auction Purchaser on the sale conducted by the Liquidator. In the said application, the Applicant has arrayed 4 respondents as parties.

Learned Senior Counsel, Mr. Ratnanko Banerjee appears along with Learned Counsel, Mr. Paulose C Abraham for the Applicant through virtual mode. Learned Counsel, Mr. Cyriac Tom appears on behalf of the Liquidator(R1). Learned Counsel, Mr. Vinod P V (R2), Learned Counsel, Mr. Akhil Suresh (R3) and Learned Government Pleader, Mr. Arun Chandy (R4) are present.

Respondents seeks time file reply affidavit. Time granted, let the same be done at least 2 days before the adjourned date after serving copy of the same on the counsel appearing for the other side.

List this matter for further consideration on **09.02.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**